

THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

CIRCULAR

Dated Guwahati, the 20th May, 2015.

All the Chief Judicial Magistrates under the jurisdiction of the Gauhati High Court are directed to follow the following directions as observed by the Hon'ble High Court in CrI. Pet. No.680/2014.

- (A) The present practice of using printed Form order and use of telephonic term/ short term in passing orders at the time of taking cognizance be discontinued immediately.
- (B) The Magistrate should himself/herself write proper order of taking cognizance with proper application of mind and not in a mechanical manner.
- (C) All the Chief Judicial Magistrates to take steps to pass necessary order in respect of the Charge Sheets submitted by the Investigating Officer without delay and positively within the period of taking cognizance as prescribed by law.

By Order

Sd/- Mir Alfaz Ali
REGISTRAR(VIGILANCE)

Memo. No. HC.XV.31/2014/ 91 /RV., Date: 20/5/2015.

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Registrar, Gauhati High Court, Aizwal Bench, Aizwal, Mizoram, Pin.-796001, for information and circulation amongst the Chief Judicial Magistrates under his jurisdiction.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland, Pin.-797001, for information and circulation amongst the Chief Judicial Magistrates under his jurisdiction.
4. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh, Pin.-791110, for information and circulation amongst the Chief Judicial Magistrates under his jurisdiction.
5. The District and Sessions Judge.....

6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
7. The Joint Registrar, Recruitment Cell, Gauhati High Court, Guwahati.
8. The Chief Judicial Magistrate.....
9. The Addl. Chief Judicial Magistrate.....
- ✓ 10. The System Analyst, Gauhati High Court, Guwahati, for uploading the Circular in the High Court Website.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati.

CAS 12515
REGISTRAR (VIGILANCE)

Rd.
16/5/15